

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

IA/26(AHM) 2021 in CP(IB) 599 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021

Name of the Company: Salem Stainless Steel Suppliers Pvt Ltd  
V/s  
Cooltech Containers Pvt Ltd

Section: 12 A IBC/9 of the Insolvency and Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Kamlesh Vaidankar appeared for Applicant.

Learned Counsel Mr. Vaibhav Mohnot appeared for Respondent.

IA 26 of 2021 is filed for withdrawal of main petition, stands adjourned for further consideration.

Matter to appear for further consideration on 22.03.2021.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 10th day of February, 2021

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)